

**FORM A
PUBLIC ANNOUNCEMENT**

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
NAVKAR GROUPS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	NAVKAR GROUPS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	23/09/2011
3. Authority under which corporate debtor is incorporated / registered	Incorporated under the Companies Act 1956 and Registered with Ministry of Corporate Affairs RoC -Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400MH2011PTC222347
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 601, Vastu Residency, Behind Nancy Colony Borivali East Mumbai MH 400066
6. Insolvency commencement date in respect of corporate debtor	Order Pronounced: 02/03/2023 (Copy of the order received on 03/03/2023)
7. Estimated date of closure of insolvency resolution process	31/08/2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Ravindra Chaturvedi IBBI/IPA-001/IP-P00792/2017-2018/11359
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Parekh Shah & Lodha, 31E, BKC Centre, Laxmi Industrial Estate, New Link Road, Andheri (W), Mumbai City, Maharashtra, 400053 Email: ravinchaturvedi@hotmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	BKC Centre, 31-E, Laxmi Indl. Estate, New Link Road, Andheri (W), Mumbai - 400053. Process Email id: cirp.navkargroups@gmail.com
11. Last date for submission of claims	17/03/2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the Class: Plot cum Home Buyers
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Jitender Kumar Jain 2. Satish Kumar Arora 3. Modilal Dhanraj Pamecha (Details provided below in Point No. 14)
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link : https://www.ibbi.gov.in/home/downloads Physical Address: 1. Jitender Kumar Jain (IBBI/IPA-002/IP-N00033/2016-2017/10070) Address: Level 9, Platina, C-59, G- Block, Bandra Kurla Complex, Bandra (East), Maharashtra, 400051 E-Mail id: jit1.jain@gmail.com 2. Satish Kumar Arora (IBBI/IPA-001/IP-P01567/2018-2019/12436) Address : 2602, C Wing, Western Heights, J.P. Road, Four Bungalows, Opp. Gurudwara, Andheri (West), Mumbai, Maharashtra - 400053 E-Mail id: arorasatish56@rediffmail.com 3. Modilal Dhanraj Pamecha (IBBI/IPA-001/IP-P01231/2018-2019/12127) Address: C-802 Padmarag Co-Op Hsg Ltd, J.B. Nagar, Andheri (E), Mumbai 400 059 E-Mail id: camodilalpamecha@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the NAVKAR GROUPS PRIVATE LIMITED dated 02/03/2023 (Copy of the Order received on 03.03.2023)

The creditors of NAVKAR GROUPS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 17/03/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Plot cum Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Ravindra Chaturvedi, Interim Resolution Professional
Regn. No.: IBBI/IPA-001/IP-P00792/2017-2018/11359
In the Matter of NAVKAR GROUPS PRIVATE LIMITED

Date: 05/03/2023
Place: Mumbai

AFA valid till: 23/11/2023

